

Regarding Places of Worship Special Provision Act, 1991

SHRI E. T. MOHAMMED BASHEER (MALAPPURAM): The Places of Worship (Special Provisions) Act, 1991 is now under the threat of surveillance. That important legislation is now a matter of life and death. We all know that in the Sambhal Masjid case, five persons were shot dead.

It is shocking that such an incident has happened. Peaceful coexistence in this country is becoming more and more difficult. We have to preserve our secularism. But that kind of things are going on.

This country has a lot of horrible experiences due to the Babri Masjid incident. Now, what is happening? Now, more and more Babri Masjid type of incidents are going to be created by this kind of wicked people. Bloodshed is happening. A lot of confusion is prevailing. Peaceful coexistence, as I said in the beginning, is now in crisis.

Sir, there are ruthless and cruel kind of things. No example can be cited in this regard. Now, what is happening? They have raised a new demand in regard to our Ajmer Masjid. In all these places, they have started this kind of thing.

Why is this happening? It is because the Government is giving all support for such kind of things. It is the creation of this Government. The Government should desist from such kind of things. I, therefore, demand a comprehensive inquiry by a judicial commission headed by a sitting Judge. It is inevitable. We have to realise that this country is of harmony and cordiality. Unfortunately, we are losing these good qualities in our country. I humbly request the Government to not allow this country to go to the dogs. We have to protect its greatness. With these few demands, I support all the good moves of the Government. At the same time, these kinds of cruelties must come to an end. Thank you very much.